

## Calcutta High Court (Appellate Side)

Peonbook Report From 21-06-2021 To 21-06-2021 For (All) Maincase & (All)

Pending : 49 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	WP.CT/43/2021	21-06-2021	MANOJ SHARMA VS UNION OF INDIA AND ORS.	SANJAY KUMAR GUPTA
2	RVW/78/2021	21-06-2021	STATE OF WEST BENGAL AND ORS VS RAJESH DUTTA AND ORS	NILOTPAL CHATTERJEE
3	WPA(P)/180/2021	21-06-2021	COURT ON ITS OWN MOTION RE MISMANAGEMENT AND WASTAGE OF MEDICINES IN GOVT. HOSPITALS VS NA	NA
4	CPAN/418/2021	21-06-2021	BARNALI DAS VS ANINDYA NARAYAN BISWAS	Ali Ahsan Alamgir
5	CPAN/419/2021	21-06-2021	KRITI SINGHANIA VS ARJUN ,MUKHERJEE	RITTICK CHOWDHURY
6	MAT/585/2021	21-06-2021	ASOK SANTRA VS STATE OF WEST BENGAL AND ORS.	AKASHDEEP MUKHERJEE
7	CO/1201/2021	21-06-2021	Mahesh kumar Kejriwal AND ANR VS RAMESH KUMAR KEJRIWAL AND ORS	SABYASACHI SEN
8	CO/1202/2021	21-06-2021	ROYD NURSING HOME AND HEALTHCARE LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	JAYATI CHOWDHURY
9	CRR/1368/2021	21-06-2021	SANTU RAJAK VS ANUPAM DEY KABIRAJ AND ANR.	MONOJIT CHATTERJEE
10	CRR/1369/2021	21-06-2021	SRIMANTA PATRA VS STATE OF WEST BENGAL AND ANR	PRIYA CHAKRABORTY
11	CRM/4178/2021	21-06-2021	MINNATULLAH VS STATE OF WEST BENGAL	DUTTATREYA DUTTA
12	CRM/4179/2021	21-06-2021	MUNSUR ALI AND ANR VS STATE OF WEST BENGAL	MD GOLAM NURE IMROHI
13	CRM/4180/2021	21-06-2021	BHARAT HARI SINGHANIA VS STATE OF WEST BENGAL	RAVI RANJAN KUMAR
14	CRM/4181/2021	21-06-2021	SADDAM HOSSAIN AND ORS VS STATE OF WEST BENGAL	ANGSHUMAN CHAKRABORTY
15	CRM/4182/2021	21-06-2021	BONNA KUNDU@BANNA KUNDU VS STATE OF WEST BENGAL	SAFDAR AZAM
16	CRM/4183/2021	21-06-2021	SHYAMAL MONDAL VS STATE OF WEST BENGAL	SUDIP GHOSH CHOWDHURY
17	CRM/4184/2021	21-06-2021	BIMAL DEY@PANCHU DEY VS STATE OF WEST BENGAL	ABDUR RAKIB
18	CRM/4185/2021	21-06-2021	SANGRAM NASKAR VS STATE OF WEST BENGAL	ABDUR RAKIB
19	CRM/4186/2021	21-06-2021	SK MANI AND ANR VS STATE OF WEST BENGAL	AKASHDEEP MUKHERJEE
20	CRM/4187/2021	21-06-2021	TOJAMEL HAQUE @TOJAMMEL HOQUE VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN
21	CRM/4188/2021	21-06-2021	ANIKUL KHAN@ANI AND ORS VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN
22	CRM/4189/2021	21-06-2021	ARPAN DAS VS STATE OF WEST BENGAL	MANAS KUMAR DAS
23	CRM/4190/2021	21-06-2021	RAJESH SHARMA@RAJU VS STATE OF WEST BENGAL	DEBASIS KAR
24	CRM/4191/2021	21-06-2021	KARTICK DAS VS STATE OF WEST BENGAL	SUDIP GHOSH CHOWDHURY
25	CRM/4192/2021	21-06-2021	ROHIT KUMAR SINGH VS STATE OF WEST BENGAL	SUDIP GHOSH CHOWDHURY
26	CRM/4193/2021	21-06-2021	MONIRUL LASKAR VS STATE OF WEST BENGAL	Angshuman Chakrabarty
27	CRM/4194/2021	21-06-2021	BIVUTI BISWAS VS UNION OF INDIA	Angshuman Chakrabarty
28	CRM/4195/2021	21-06-2021	PAPREE BISWAS CHATTARAJ@PAPREE VS STATE OF WEST BENGAL	ANGSHUMAN CHAKRABORTY
29	CRM/4196/2021	21-06-2021	MD SAHID@SAHIDUL VS STATE OF WEST BENGAL	ARUSHI RATHORE
30	CRM/4197/2021	21-06-2021	SANTANU MANNA@PINTU AND ANR VS STATE OF WEST BENGAL	SUDIP GHOSH CHOWDHURY
31	CRM/4198/2021	21-06-2021	NIKHIL MONDAL AND ORS VS STATE OF WEST BENGAL	RIYA DAS
32	CRM/4199/2021	21-06-2021	SILON SK ALIAS SHILAN ALIAS SILAN VS STATE OF WEST BENGAL	RIYA DAS
33	CRM/4200/2021	21-06-2021	MD SOAD ALI ALIAS SEIKH MO SUYAD ALI VS STATE OF WEST BENGAL	NAVANIL DE
34	WPA/10716/2021	21-06-2021	RAJ KUMAR BAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
35	WPA/10717/2021	21-06-2021	ARPAN MANDAL VS STATE OF WEST BENGAL AND ORS.	Ali Ahsan Alamgir
36	WPA/10718/2021	21-06-2021	SAIKAT GHOSAL AND ORS VS STATE OF WEST BENGAL AND ORS.	KARTIK DAS
37	WPA/10719/2021	21-06-2021	MAA SANTOSHI SWANIRVAR MAHILA SAMITY AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PRAKASH LAHIRI
38	WPA/10720/2021	21-06-2021	KHAJURA 1 NO SWANIRBHAR DAL AND AND ANR VS STATE OF WEST BENGAL AND ORS.	SUVRO PROKASH LAHIRI
39	WPA/10721/2021	21-06-2021	KHAJURA 2 NO SWANIRBHAR DAL (SELF HELP GROUP) AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
40	WPA/10722/2021	21-06-2021	SK SAFIK@SAFIQUE VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
41	WPA/10723/2021	21-06-2021	PREMA DEVI @ PRAVA DEVI VS UNION OF INDIA AND ORS.	AMIT PAN
42	WPA/10724/2021	21-06-2021	MD KHURSID ALAM VS STATE OF WEST BENGAL AND ORS.	SHIBAJI KUMAR DAS

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
43	WPA/10725/2021	21-06-2021	ASHISH SEAL VS THE KMC AND ORS	SOURI GHOSAL
44	WPA/10726/2021	21-06-2021	SMT RINA RANI BALA VS STATE OF WEST BENGAL AND ORS.	FALGUNI BANDYOPADHYAY
45	WPA/10727/2021	21-06-2021	JHARNA MONDAL VS STATE OF WEST BENGAL AND ORS.	SYED MANSUR ALI
46	WPA/10728/2021	21-06-2021	RAJENDRA KUMAR MURARKA VS MOHSINA TABASSUM AND ORS	R ANTHONY JHA
47	WPA/10729/2021	21-06-2021	KRISHNA DUTTA AND ANR VS STATE OF WEST BENGAL AND ORS.	GORA CHAND SAMANTA
48	WPA/10730/2021	21-06-2021	MRITTIKA CHAKRABORTY @MINATI CHAKRABORTY VS PUNJAB NATIONAL BANK AND ORS	SAPTARSHI KUMAR MAL
49	WPA/10731/2021	21-06-2021	KATWA MUNICIPALITY VS THE ASSISTANT COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, BARDHAMAN AND ORS	SUDESHNA MAZUMDER

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